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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 46-A/2016 with TP No. 46/397-398/NCLT/AHM/2016 (New)
CA No. 106/2014 with CP No. 78/397-398/CLB/MB/2013 (Old)**

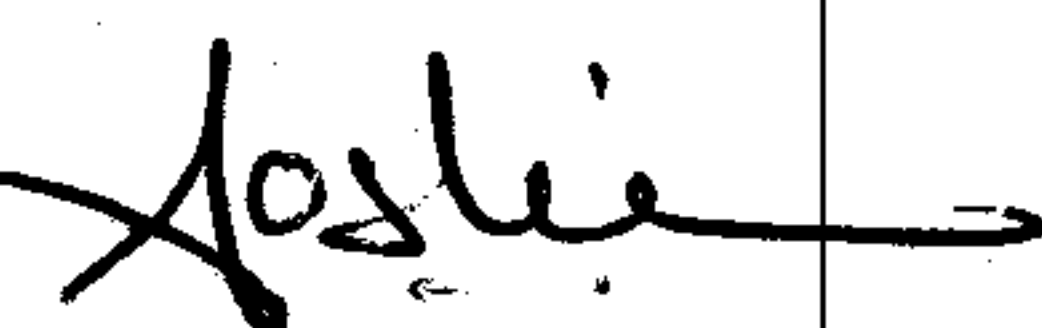
Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017**

Name of the Company: Montecarlo Ltd. & Ors.
V/s.
Bijapur Hungund Tollway Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Siddharth Joshi	Advocate	Applicants	
2.	i/b. Singhi & Co.			

ORDER

Learned Advocate Mr. Siddharth Joshi i/b Learned Advocate Mr. Sandeep Singhi present for Petitioner. None present for Respondent.

Learned Counsel for petitioner represented that LPA no. 1070/2014 is pending before Hon'ble High Court of Gujarat in which there is a direction not to proceed with the matter.

List the matter on 05.02.2018.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 18th day of December, 2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL